NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P. No. 81 /2017 CP-894/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March, 2017, 10.30 A.M.

Name of the Company		Diabari Tea Company Ltd.		
Under Section		433,434		Winding up
SI. No.		ation of Authorized N CAPITAL LETTERS)	Appearing on behalf of	Signature with date
Mr.	Madhu Si	dan Sarkar	K.N. Chandhare	a Diala.
		Advocate.	K.N. Chandhan Rrt. Ltd.	1. Kill
Mrs.	Rituparna	Salva. Advocate.		

ORDER

Ld. Counsels for the petitioner is present.

Petitioner has not filed 2 additional copies of the petition.

Petitioner is directed to file 2 additional copies of the petition within 7 days.

List the matter on 12/04/2017 for admission.

(S. Vijayaraghavan) Member (T)

Sdt

(Vijai Pratap Singh) Member (J)